



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/129/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s Naargo Industries Private Limited & 7 others
UNDER SECTION : 235, 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		
<p>① P.H. ARVINDH PANDIAN - S&ADY for CIBI VISHNU</p>	<p>COUNSEL FOR APPLICANT PETITIONERS</p>	
<p>(2) H. KARTHIK SESHADRI</p>	<p>Counsel for Respondents</p>	

ORDER

Shri P H Arvinth Pandian, senior counsel for petitioner present. Shri H Karthik Seshadri, counsel for respondents present. Both the counsels sought time for submitting final arguments. Time extended at request. Put up on **25.04.2017 at 10.30 A.M.**


 (Ch. Md. Sharief Tariq)
 Member (Judicial)


 (K. Anantha Padmanabha Swamy)
 Member (Judicial)